

Annexure – 4

Name of the corporate debtor: VEE ESS JEWELLERS PRIVATE LIMITED

Date of commencement of CIRP: 24.01.2023 (order received on 27.01.2023)

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

| Sl. No. | Name of creditor | Identified | Details of claim | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|---------------------|------------|------------------|----------------|---------------------------|-----------------|-----------------------------|------------------------|----------------------------|-------------------------------------|------------------------------|------------------------------------|-------------------------------|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | | | | | |
| 1 | State Bank of India | NA | 11.02.2023 | 1,45,90,66,050 | 1,45,90,66,050 | FC | 1,45,90,66,050 | NO | 95.67 | | | | Security under verificaiton (|
| 2 | ICICI Bank Limited | Na | 16.02.2023 | 6,59,87,988 | 6,59,87,988 | Fe | 6,59,87,988 | NO | 4.33 | | | | Security under verificaiton (|
| 2 | | | | 1,52,50,54,038 | 1,52,50,54,038 | | | | 100 | | | | |

Ashok Kumar Gupta

Insolvency Resolution Professional of Vee Ess Jewellers Pvt. Ltd

Com. Addr OFF : 304 D R CHMABER, 12/56, D B GUPTA ROAD, KAROL BAGH , NEW DELHI-5

Email : cirp.vejpl@gmail.com

Place Delhi
Date 17.2.2023

Reg. Detail Reg No. IBBI/IPA-003/IP-N00010/2016-2017/10072

LD-46 PITAMPURA, DELHI-34

Email : cmaashokgupt@gmail.com